

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/1475/CHE/2024

PETITION NUMBER : CP(IB)/52/2024

**NAME OF THE APPLICANT : Chandrasekar Lakshmishanker (IRP)
(R Chandramohan)**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Ms. Sangeetha for the Financial Creditor. Ld. Counsel Mr. Deepan for the Respondent. Ld. Counsel Mr. A.M. Ilango for the IRP.

IA has been filed to take on record the IRP report condoning the delay. Delay condoned in view of the reasons stated. IRP report is taken on record. Copy be served on the parties.

List the Application for **objections if any / rejoinder / hearing on 03.09.2024.**

Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

Sd/-
SANJIV JAIN
Member (Judicial)

phk